

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

22. C.P. 1841/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.02.2021**

NAME OF THE PARTIES: Mukesh Jain & Ors.

V/s

Vovid Solutions Pvt. Ltd.

SECTION 59,241-242 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing (VC).

Ms. Ayushi Anandpara, counsel for the petitioner and Mr. Abhijit Devkhile, counsel for the respondent Nos. 1 to 4 are present. counsel appearing for the petitioner requested time for filing rejoinder. List this matter on 27.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)